

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3548  
ANSWERED ON:11.12.2009  
UNBUNDLING OF SEBS  
Bajwa Shri Partap Singh

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has set any deadline for unbundling of State Electricity Boards (SEBs) in the country;
- (b) if so, the details thereof;
- (c) whether the Government has granted many extensions to the State Governments including Punjab to condone their delay in unbundling of SEBs;
- (d) if so, the number of extensions granted to Punjab and other States which have not unbundled their SEBs so far; and
- (e) the steps taken/proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b): As per Section 172(a) of the Electricity Act, a State Electricity Board constituted under the repealed laws shall be deemed to be the State Transmission Utility and a licensee under the provisions of this Act for a period of one year from the appointed date or such earlier date as the State Government may notify, and shall perform the duties and functions of the State Transmission Utility and a licensee in accordance with the provisions of this Act and rules and regulations made thereunder:

Provided that the State Government may, by notification, authorize the State Electricity Board to continue to function as the State Transmission Utility or a licensee for such further period beyond the said period of one year as may be mutually decided by the Central Government and the State Government.

(c) & (d): Seven States have not unbundled their State Electricity Boards. Central Government has agreed for extension of these SEBs, the name of the States and number of extensions already given are as follows:-

S.No.	Name	No. of Extension granted till now
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1 Bihar 16

2 Jharkhand 21

3 Punjab 14

4 Tamilnadu 12

5 Meghalaya 16

6 Kerala 10

7 H.P.+ 10

Kerala Government had notified the Transfer Scheme on 25-09-2008 and thereafter extended the revesting deadline by 3 months from 30-09-2009 to 30-12-2009.

+Government of Himachal Pradesh had notified the Transfer Scheme on 15-06-2009.

(e): Central Government has been regularly advising these States to unbundle their SEBs as per the provisions of Electricity Act 2003.